

मंत्रियों द्वारा बिजली और जल की खपत

1482. श्री बड़े :

श्री दलजीत सिंह :

क्या निर्माण, आवास तथा नगरीय विकास मंत्री यह बातों को ध्यान करेंगे कि :

(क) वर्ष, 1964-65 के समबन्ध में केन्द्रीय मंत्रियों द्वारा देय बिजली तथा पानी के शुल्क की कितनी देय धनराशि बकाया है; और

(ख) क्या धारणा है कि उन्होंने इन देय राशियों का अभी तक भुगतान नहीं किया है ?

निर्माण, आवास तथा नगरीय विकास मंत्री (श्री मेहर चन्द खन्ना) : (क) और (ख). सूचना इकट्ठी की जा रही है और यथासमय सभा पट्टल पर रख दी जायेगी ।

Hospital Workers in Kerala

1483. **Shri Warior:** Will the Minister of Health and Family Planning be pleased to state:

(a) whether the Kerala Government have recently received any representation from the Hospital workers regarding their salaries and working conditions; and

(b) if so, the action taken thereon?

The Minister of Health and Family Planning (Dr. Shshila Nayar): (a) Yes, Sir.

(b) The matter is under consideration of the State Government.

Recovery of Market Rent from Private Individuals for Government Accommodation

1484. **Shri Vishram Prasad:**
Shri Yashpal Singh:
Shri Bagari:
Dr. Ram Manohar Lohia:
Shri Kishen Pattnayak:
Shri Utiya:

Shri Dhuleshwar Meena:
Shri Ramachandra Ulaka:

Will the Minister of Works, Housing and Urban Development be pleased to state:

(a) whether Government have decided to charge market rent from all private individuals who are not eligible for Government accommodation but are occupying it;

(b) if so, whether it will be given retrospective effect; and

(c) if not, the reasons therefor?

The Minister of Works, Housing and Urban Development (Shri Mehr Chand Khanna): (a) Yes.

(b) No.

(c) It would be unfair to give retrospective effect to such decisions.

Examination for Post-Graduate Medical Studies

1485. **Shri Shree Narayan Das:**
Shri Vishwanath Pandey:
Shri Ramachandra Ulaka:
Shri Dhuleshwar Meena:

Will the Minister of Health and Family Planning be pleased to refer to the reply given to Unstarred Question No. 92 on the 4th November, 1965 and state:

(a) whether the proposal for the introduction of an All India Examination for Post-graduate Medical Studies has since been finalised;

(b) if so, its details; and

(c) if not, the reasons therefor?

The Minister of Health and Family Planning (Dr. Shushila Nayar): (a) to (c): No, Sir. The proposal has been kept in abeyance for the present while the experiment of the Indian Academy of medical sciences to hold national examinations is being watched.